## HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF SEPTEMBER, 2024

## INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 30.09.2024

## **ORIGINAL SIDE**

Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 30.09.2024		
CIVIL	16508	526	449	16585		
CRIMINAL	0	0	0	o		
TOTAL	16508	526	449	16585		

## APPELLATE SIDE (INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

Description of	Total Pending at the	Total Institution	Total Disposal	Total Pending		
Cases	beginning of the	during the month	during the month	as on		
	month			30.09.2024		
CIVIL	155220	4875	4731	155364		
CRIMINAL	33375	2099	1758	33716		
TOTAL	188595	6974	6489	189080		